

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 148(ND)/2016

IN THE MATTER OF:

Anil Kumar Jain & Anr. Applicant/petitioner
Vs.
Vardhman Roller Flour Mills Pvt. Ltd. & Ors. Respondent

Order under Section 241/242 of the Companies Act

Order delivered on 13.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)


For the Applicant/petitioner : Mr. Manoj Kumar Garg, Mr. Siddhartha Patra,
Mr. Achint Gupta, Advocates
For the Respondent : Ms. Nalini, Mr. Arun Saxena, Mr. Rahul Kr.
Singh, Advs. for R-1 to 4

ORDER

C.A. No. 436(PB)/2017

Application shall be heard with the main case.

List the main case for final disposal on 18th January, 2018.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)